

- (iii) The Indian Stamp (Punjab Amendment) Ordinance, 1971 (No. 3 of 1971) promulgated by the Governor of Punjab on the 10th November, 1971.

- (iv) The Punjab General Sales Tax (Amendment) Ordinance, 1971 (No. 4 of 1971) promulgated by the Governor of Punjab on the 13th November, 1971.

[Placed in Library. See No. LT—1097/71]

- (2) A Statement (Hindi and English versions) explaining the reasons as to why the version of the above Ordinances is not being laid on the Table.

[Placed in Library. See No. LT—1098/71]

BORDER SECURITY FORCE (AMENDMENT) RULES AND NOTIFICATION UNDER BORDER SECURITY FORCE ACT

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS AND
IN THE DEPARTMENT OF PERSONNEL
(SHRI RAM NIWAS MIRDHA): I beg to
lay on the Table—

- (1) A copy of the Border Security Force (Amendment) Rules, 1971 (Hindi and English versions) published in Notification No. S.O. 4034 in Gazette of India dated the 21st October, 1971, under sub-section (3) of section 141 of the Border Security Force Act, 1968. [Placed in Library. See No. LT—1099/71]

- (2) A copy of Notification No. S. O. 3621 (Hindi and English versions) published in Gazette of India dated the 9th October, 1971, under sub-section (3) of section 139 of the Border Security Force Act, 1968. [Placed in Library. See No. LT—1100/71]

NOTIFICATION UNDER ESSENTIAL COMMODITIES ACT

THE MINISTER OF STATE IN THE
MINISTRY OF INDUSTRIAL DEVELOP-
MENT (SHRI GHANSHYAM OZA): I beg
to lay on the Table a copy of Notification
No. S. O. 3323 (Hindi and English versions)
published in Gazette of India dated the 4th

September, 1971, under sub-section (1) of section 12A of the Essential Commodities Act, 1955. [Placed in Library. See No. LT—1101/71]

12.30 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SEVENTH REPORT

SHRI G. G. SWELL: (Autonomous Dis-
tricts): I present the Seventh Report of the
Committee on private Members' Bills and
Resolutions.

श्री बिभूति मिश्र (मोतीहारी): अध्यक्ष
महोदय, मुझे इस पर ऐतराज करना है। मेरा
एक नौन-आफिशिएल बिल था.....

अध्यक्ष महोदय: माननीय सदस्य को
मैंने कई दफे कहा है कि इस तरह से बीच में
मत बोला करे।

श्री बिभूति मिश्र: मेरा नौन-आफिशिएल
बिल था जिसे कि कमेटी ने रिजेक्ट कर दिया।
मैं चाहता हूँ कि वह हाउस के सामने आये
और हाउस उम पर फैसला करे कि मेरा नौन-
आफिशिएल बिल कहा तक जायज है अथवा
कहा तक नाजायज है।

12.31 hrs.

STATEMENT RE. DECLARATION OF EMERGENCY IN PAKISTAN AND SITU- ATION ON INDIA-PAKISTAN BORDER

THE PRIME MINISTER, MINISTER
OF ATOMIC ENERGY, MINISTER OF
ELECTRONICS, MINISTER OF HOME
AFFAIRS AND MINISTER OF INFOR-
MATION AND BROADCASTING (SHRI-
MATI INDIRA GANDHI): The House is
aware of the announcement made by President
Yahya Khan yesterday declaring a State of
Emergency throughout Pakistan. This decla-
ration is the climax of his efforts to divert
the attention of the world from Bangla. Deah
and to put the blame on us for a situation
which he himself has created. Such a decla-
ration by a military regime, which has
been waging war on the people of Bangla